

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 226
CA(CAA)-27/ND/2024

IN THE MATTER OF:
Bert Marketing Pvt. Ltd.

... **Appellant/Petitioner**

Under Section: 230-232

Order delivered on 10.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Appellant : CS Aditya Jain

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 07.06.2024.

Sd/-
(COURT FFICER)